IN THE HIGH COURT OF MEGHALAYA SHILLONG

Statement showing the category wise & Bench wise number of cases of Institution,
Disposal and Pendency in respect of the High Court of Meghalaya
W.e.f.01.02.2019 to 28.02.2019

| | W.e.f.01.0 | 2.2019 to 28 | .02.2019 | | | |
|-------|---|------------------------|--------------------|-------------|----------|--------------------------|
| Sl.No | Category of Cases | Category of Benches | Opening Balance | Institution | Disposal | Pending as or 28.02.2019 |
| 1 | (RFA) Regular First Appeal | S/B D/B | 1 | | | 1 |
| 2 | (MAF) Misc Appeal First | S/B | | 2 | | 2 |
| • | (RSA) Regular Second | D/B S/B | 7 | | | 7 |
| 3 | Appeal | D/B S/B | 40 | _ | 4 | 40 |
| 4 | (CRP)Civil Revision Petition | D/B | 42 2 | 5 | 4 | 43 2 |
| 5 | Review Petition | S/B D/B | <u>2</u> | | | 2 1 |
| 6 | (WPC)Writ Petitions(Civil) | S/B D/B | 514 60 | 38 6 | 34 12 | 518 54 |
| 7 | (CA)Company Appeal | S/B | - 00 | | 12 | 34 |
| 8 | (C.Ptn) Company | D/B S/B | 2 | | | 2 |
| | Petition (PIL)Public Interest | D/B S/B | | | | |
| 9 | Litigation | D/B S/B | 22 | 2 | 1 | 23 |
| 10 | (WA)Writ Appeal | D/B | 48 | 2 | 6 | 44 |
| 11 | (Test.Case)Testamentary Case | S/B D/B | 1 | | | 1 |
| 12 | (Cont Case C)Contemp Case Civil | S/B D/B | 31 2 | 5 | 16 1 | 20 |
| 13 | TR.P.(C) Transfer Petition Civil | S/B D/B | 2 | 1 | | 3 |
| 14 | (ITA) Income Tax Appeal | S/B | | | | |
| 15 | (SA) Second Appeal | S/B | 1 | | | 1 |
| 16 | (FA) First Appeal | D/B S/B | 2 | | | 2 |
| | | D/B S/B | 2 | | 1 | 1 |
| 17 | Arbitration Petition | D/B S/B | 5 | | 1 | 4 |
| 18 | (Crl A) Criminal Appeal | D/B | 7 | | | 7 |
| 19 | (Crl Rev Petn) Criminal Revision Petition | S/B D/B | 6 | 2 | 3 | 5 |
| 20 | (Crl Petn) Criminal Petition | S/B D/B | 15 | 1 | 4 | 12 |
| 21 | Contempt Case (suo- motu)(crl.op(c) | S/B D/B | 1 | | | 1 |
| 22 | Bail Application /Anticipatory Bail(| S/B | 6 | 1 | 3 | 4 |
| | BA/AB) | D/B | | | | |
| 23 | (W.P.Crl) Writ Petition (Criminal) (Habeas | S/B D/B | 1 | | | 1 |
| | Corpus) (Trp P Crl) Transfer | S/B | 1 | | 1 | |
| 24 | Petition(Criminal) (Cont Case Crl) | D/B S/B | | | | |
| 25 | Cont Case CFI) Contempt Case(Criminal) | D/B | | | | |
| 26 | Arbitration Appeal | S/B D/B | 6 | | | |
| 27 | Election Petition | S/B | U | | 3 | 3 |
| 28 | Company Application | D/B S/B | | | | |
| 20 | (C.Appln) First Appeal from | D/B S/B | | | | |
| 29 | Order(FAO) | D/B | | | | |
| 30 | Central Excise ap | S/B D/B | 2 | | | 2 |
| 31 | Custom Appeal (Cus.Appl) | S/B D/B | 3 | | | 3 |
| 20 | Motor Accident Claim Tribunal (MAC | S/B | 5 | | | 5 |
| 32 | Application) | D/B | | | | |
| 33 | Civil Reference (C.Ref) | S/B D/B | 1 | | | 1 |
| | TOTAL | | 801 | 65 | 90 | 776 |